

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB)-964/(MB)/2019

CORAM: SHRI RAJESH SHARMA
MEMBER (T)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 02.01.2020

NAME OF THE PARTIES: Vigneshwar Tex
V/s
Bmi Wholesale Trading Private Limited

Section 9 of Insolvency & Bankruptcy Code 2016.

ORDER

107. CP (IB) 964/(MB)/2019

The Counsel for the Petitioner sought leave of the court for withdrawing
the petition.

Petition is dismissed as withdrawn.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)